



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

OPPOSITION HEARING CAUSE LIST  
FOR THE MONTH OF AUGUST -2022  
HEARING DATED 08/08/2022

MS.PRIYADA R. MENON, HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
1	1306251	198366	WYTRO MEDIEZ (PVT)LTD & BINOD HOSIERY		
2	1204435	195438	THE INSTITUTE OF CHARTERED FINANCIAL ANALYSTS IF INDIA & NIS SPARTA LTD		
3	1355207	232975	APR ASSOCIATES & AGROTEK FIBRES		
4	1398951	242742	TOMY PAUL MAMPILLY & K.P.PATHROSE VAIDYANS KANDAMKULATHY VAIDYASALA PVT.LTD & THREE-N-PRODUCTS PVT.LTD & SHUKLA TRADE MARK COMPANY		
5	1381333	246496	V.BAGYARAGHAVAN & PATHI ADINARANAIAH SRIDHARA & MANDIRA DUTTA & R.K.DEWAN & COMPANY		
6	1293272	197911	DEPENNING & DEPENNING & K & S PARTNERS		

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<b>7</b>	<b>1262259</b>	<b>197845</b>	<b>TEAM FRONTLINE PVT.LTD &amp; KAMATH HOTELS (INDIA) LTD</b>		
<b>8</b>	<b>1056553</b>	<b>198442</b>	<b>MOHAN ASSOCIATES &amp; ARJUN T.BHAGAT &amp; CO</b>		
<b>9</b>	<b>1068855</b>	<b>232906</b>	<b>V.RAVI &amp; INTERNATIONAL TRADE MARKS BUREAU</b>		
<b>10</b>	<b>1331108</b>	<b>243363</b>	<b>DEPENNING &amp; DEPENNING &amp; R.K.DEWAN &amp; CO</b>		